

So (Est.)
17.2.25

At 31/12/24
18/2/25

Declaration of Assets and Liabilities

Year 2024-25

I, Kundan Kumar Yadav, son/daughter/wife of Ram Subhag Yadav,
aged 50 years, belonging to Bihar Vidhan Sabha
service and presently working as office attendant
give her/h below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets:

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000/-	5,000/-	2,000/-	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I., BVM Rs. - 1,50,000/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	SLP Rs. - 4,000/- Monthly	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 22,000/- Yearly	LIC 6,000/- Yearly	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold 10gm 75,000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	N/A	N/A	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	N/A	N/A	N/A	N/A	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A	N/A	N/A	N/A	N/A
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A	N/A	N/A	N/A	N/A
(v)	Others (such as interest in property)	N/A	N/A	N/A	N/A	N/A

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on _____
(a)	(i) Loans from Banks	N/A	N/A
	(ii) Loans from financial institutions	N/A	N/A
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	N/A	N/A
	(b) dues to departments dealing with supply of water	N/A	N/A
	(c) dues to departments dealing with supply of electricity	N/A	N/A

395 21/39

	(d) dues to departments dealing with telephones	N/I	N/I
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N/I	N/I
	(f) Other dues, if any	N/I	N/I
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2024-25 PAN - AIJPY 63148	N/I
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	N/I	N/I
	(iii) Sales Tax (Only in case of proprietary business)	N/I	N/I
	(iv) Property Tax	N/I	N/I

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1167

Gender :- M (M/F)

Date of Birth :- 05/03/1974 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- OFFICE ATTENDANT
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :- BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Kundan Kumar Yadav

Name of Employee: Kundan Kumar Yadav

Designation: Office Attendant

Department: Bihar Vidhan Sabha, Patna

Place: Patna

Date: 17-2-2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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